

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2582
ANSWERED ON:28.08.2012
DEPLOYMENT OF POLICE PERSONNEL
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken or being taken by the Government to rationalise the deployment of police force between VIP and the common citizens?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): No, Madam. While some information has been received from Bureau of Police Research & Development and five State Governments/ Union Territory (UT) Administrations namely Andhra Pradesh, Kerala, Jharkhand, Haryana, Delhi and Union Territory of Andaman & Nicobar Islands, information from other authorities concerned is still awaited. The matter is being followed up for obtaining relevant information.